16.47 hrs.

STATEMENT re, NOTICE BY MEM-BERS OF INDIAN HOCKEY TEAM FOR WORLD CUP TOURNAMENT

प्राध्यक्ष महोदय : इससे पहले कि मैं भगली भाइटम पर डिवेट द, भापको पता होगा कि भाज सुबह जो हाकी टीम ने फैमला दिया है कि वह नही खेलेगी, उस पर हमारे कुछ सदस्यों ने सवाल उठाया था, बाजपेी जी, दास मृशी इन्यादि ने । उसका मिनिस्टर साहब जवाब देना चाहते है ।

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND IN THE SOCIAL WELFARE AND DEPARTMENT OF CULTURE (SHRI ARVIND NETAM); At the request of the President, Indian Hockey Federation, Shri M A. Ramaswamy and on the recommendation of the All India Council of Sports, the Government of India have cleared the Indian Hockey Team to participate in the World Cup Hockey Tournament being held Kuala Lumpur f.cm 1st March, 1975. The necessary financial sanctions are being assued for the team which I hope will leave as soon as the formailties are completed. The President of the Indian Hockey Federation has recommended the same team including the manager, coach and captain which was trained and selected under the auspices of the Indian Olympic Association at Chandigarh.

16.49 hrs.

DISCUSSION re.-JUTE WORKERS

STRIKE IN WEST BENGAL

MR. SPEAKER: Now we take up the discussion on the jute workers' strike in West Bengal.

Shri Indrajit Gupta

SHRI INDRAJIT GUPTA: (Alipore): Mr. Speaker, I am greatlul to you for giving us an opportunity of having a discussion on this very important issue in place of the call attention notice which you had originally admitted.

I may eav at the outget that this

strike which is to-day in its day is above all an industrial dispute, a dispute between employers and the workmen and I am well aware of the fact that both the Commerce Minister and the Labour Minister can. if they choose, take refuge behind the plea that the State technical Government is the proper authority deal with industrial disputes. (Interruptions) I hope, Sir, that these Ministers will not seek to take refuge behind the plea that the West Bengal Government was seized of the matter and therefore they had nothing further to do with this. I may remind the House that in 1969 and 1970 on these two occasions similar general strikes in the West Bengal jute industry took place. The two negotiations to bring about a settlement, the drafting of the final arrangement and the signing of the agreement took place not in Calcutta but here in Delhi. It was at the initiative of the Central Government the then Labour Minister and the Minister that both Commerce parties the Indian Jute Mills Association and the representatives of the various Unions were called to Delhi for discussions and in the 1970 strike they were called on no less than three occasions during the pendency of the strike and then the matter was settled here. The agreement was signed here.

So I want to know this. This is I want to know my first question. what has transpired between and then to make the Central Government so utterly indifferent callous in its attitude towards dispute in an industry prolonged which is the main foreign-exchange earning industry of this country so that they go on saying that the West Bengal Government is the competent authority to deal with it and they have nothing much to do in the mat-This change we notice, ter. since last year. The 1974 strike and the 1975 strike have been dealt with on an entirely different basis, with an entirely different modality, to the strikes of 1960 and 1970. Therefore I charge this Government which is